NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/158/CAA/17

NAME OF THE TRANSFEROR

: BATEMAN ENGINEERING INDIA PVT LTD

NAME OF THE TRANSFERRE

: TENOVA INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by Signature

Signature

) Koransamy Gv. not AN Cumar

Coursel for Petitions

ORDER

Counsel for Petitioner present and prayed for adjournment. At request, time is enlarged for making final submissions. Put up on 26.10.2017 at 10.30 A.M.

- SA-

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk